

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 56

Dated, Guwahati the 17th June, 2011.

In continuation to earlier Notification No. 17 dated 06.06.2005, Hon'ble the Chief Justice has been pleased to allot / re-allot new file code numbers for Officers / Sections etc. as shown against them for communication and for clear identification of letters issued / received by them: -

Sl. No.	Officer / Section	Code No.
1.	Registrar (Vigilance)	HC. XV _____ /RV
2.	Registrar (Administration)	HC. XXX _____ /RA
3.	Deputy Registrar (Bench)	HC. XXXI _____ /DRB
4.	Deputy Registrar (Correspondence)	HC. XXXII _____ /DRC
5.	Deputy Registrar (Judicial)	HC. XXXIII _____ /DRJ
6.	Deputy Registrar (G&C)	HC. XXXIV _____ /G&C
7.	R.T.I. Section	HC. XXXV _____ /RTI
8.	Translation Wing	HC. XXXVI _____ /TW
9.	Recruitment Cell	HC. XXXVII _____ /R.Cell

This will come into force with immediate effect.

By Order,

Sd/- P.K. Saikia,

REGISTRAR GENERAL

Memo No. HC. III - 30/2005/ 2327 - 38 /G Dated 17th June, 2011